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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 18.8.2000

OA 109/2000

Smt. Asha Soni widow of Late Shri Yogesh Kumar Soni r/o 9-A, Dadu Marg ki Gali, Soni Bhawan, Brahampuri, Jaipur.

... Applicant

V/s

- Union of India through Secretary, Finance Department, New Delhi.
- 2. Chief Commissioner of Customs, NCRB Building, Statue Circle, Jaipur.

... Respondents

CORAM

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR.N.P.NAWANI, ADMINETRATIVE MEMBER

For the Applicant ... Mr.Madhusudan Sharma

For the Respondents ... Mr.M.Rafiq

ORDER

PER HOON BLE MR .S .K .AGARWAL, JUDICIAL MEMBER

In this OA filed u/s 19 of the Administrative Tribunals Act, the applicant makes a prayer to direct the respondents to consider the candidature of the applicant for appointment on compassionate grounds on a suitable post.

2. In brief, the case of the applicant is that her husband was serving as Constable in the Custom Department at Jaipur but he expired on 8.2.98 leaving behind a widow and a daughter. It is stated that after it the death of her husband family of the deceased employee is suffering from indigent conditions. Therefore, the applicant is entitled to be considered for appointment on compassionate grounds.

Jank.



- 3. Reply was filed. In the reply it is stated that case of the applicant for giving appointment on compassionate grounds has already been considered by the respondent department but appointment could not be given to her for want of vacancies under compassionate appointment quota and name of the applicant has been inserted at Sl.No.4 of the waiting list.
- 4. In view of the reply filed by the respondents in this case, no further directions are necessary as the case of the applicant has already been considered by the respondents and her name has been inserted in the waiting list. Whenever her turn will come, she will be given appointment.
- 5. With the above observations, this CA stands disposed of. No order as to costs.

(N.P.NAWANI) MEMBER (A) (S.K.AGARWAL)
MEMBER (J)